

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	T.K. BhasRaj Abhiner Parthasarathy	counsel for Petitioners	B. Abhinav
2)	M. ROSHAN ATAR	Respondent	M. Prakash

ORDER

In respect to Section 8 of the application moved by the Respondent side, this Bench hereby peremptorily directs the petitioner as well as the respondent side to file reply within 15 days hereof and rejoinder, if any, within 15 days thereof.

List this matter for hearing on 09.11.2018.

sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

sd/-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)